

12.59 hrs.

SYNOPSIS OF PROCEEDINGS OF COMMITTEE 'D' ON DRAFT FIFTH FIVE YEAR PLAN

SHRIMATI MUKUL BANERJI (New Delhi): I beg to lay on the Table Synopsis of Proceedings of Committee 'D' on Draft Fifth Five Year Plan (Social Services, Education, Manpower Planning and Population Policy).

12.50½ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-SIXTH REPORT

SHRI D. BASUMATARI (Kokrajhar): I beg to present the Twenty-sixth Report of the Committee on the welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Central Grants to Voluntary Organisations engaged in the Welfare of Scheduled Castes and Scheduled Tribes.

12.51 hrs.

MATTER UNDER RULE 377

IMPENDING RAILWAY STRIKE

SHRI SEZHIYAN (Kumbakonam): Under the 377, I request you to permit me to raise the following matter of urgent public importance.

The impending railway strike which is scheduled to start at 6.00 a.m. tomorrow morning is wrought with serious consequences and should be averted by all means. The Prime Minister should intervene immediately

to clear the strained atmosphere and to enable an amicable settlement by negotiations.

As has already been pointed out this morning during the Question Hours, we, Members of Parliament, are very much agitated about the impending strike. It looks as though rigid positions have been taken and a show-down is imminent. The strike is almost inevitable now. At least at this late hour, I would appeal to the Prime Minister to make an effective intervention to have all the leaders released and to start the negotiation. As has been rightly put forth by Mr. Patel, we can appeal to the other side also to postpone the starting of the strike. But, for that satisfactory arrangements have to be made, to the satisfaction of the Negotiating Committee. That is why, I appeal to the Prime Minister for her intervention.

SHRI S. B. GIRI (Warangal): I would also appeal to the Prime Minister, not to allow this country to go to disaster. Let the Prime Minister, at least at this late hour intervene and see that a settlement is made which is honourable to the workers because the Railway Ministry has completely failed on the issue of railway workers. I am supporting Mr. Sezhiyan...

MR. SPEAKER: Please sit down. It is not the practice here to allow others also to speak. Mr. Sezhiyan has spoken. I would say that Mr. S. B. Giri, Mr. Shamim and Mr. R. R. Sharma are all associated with this.

SHRI S. M. BANERJEE (Kanpur): Mr. Fernandes has made two appeals to the Prime Minister for her intervention. We know that Government is not going to intervene at all. We are, however, eager to know; if she wants to intervene, let her make a statement.

MR. SPEAKER: Now we go to the next item.

Mrs. Sushila Rohatgi.

SHRI S. M. BANERJEE: I was extremely excited this morning. That is why I lost my temper. Generally I do not lose my temper. I am sorry if I have injured your sentiments.

MR. SPEAKER: It is not a question that you should be sorry. I was really pained because I know you are not keeping very good health. I was much worried about your health. You were excited, and I was very much embarrassed because you would not listen to me.

SHRI S. M. BANERJEE: I am really sorry.

MR. SPEAKER: If there were two normal individuals, it would have been alright. I, as Speaker, and you, who are not keeping good health, were in delicate positions.

श्री राम रतन शर्मा (बाँदा) मैं
377 के अन्तर्गत डाकटों—

MR. SPEAKER: I really wonder why you do not care that this House has to transact some business. Every day you come with some thing or the other and you are never tired of starting your attack in the Question-Hour also. Matters which should be finished in half an hour, you prolong. So many things happen in this country. It is a very big country. It has a large population and is a great democracy. Things cannot be discussed unless we have the discipline, decorum and dignity of the House. If you do not have it, then God help us. You are the custodians and not myself now. I am completely rendered helpless and now you have taken my place and become the custodians. Then you appeal to me to act as the custodian of your rights. How can I be the custodian when you defy every-

thing, when you do not maintain the decorum, when you do not care for the rules of procedure and when you flout everything? Who can under such difficult strains and stresses, care for the privileges and become the custodian? Kindly have mercy on me and also on this House, the Parliament and democracy.

श्री राम रतन शर्मा : आपने देखा होगा मैं कभी शोर नहीं मचाता हूँ ।

अध्यक्ष महोदय : शोर मचा लेते तो अच्छा था । तब आप इस तरह से फिर खड़े तो न होते ।

I come to the next item.

SHRI SAMAR GUHA (Contd.): I will not take more than a minute, Sir I want to make a submission to you.

Yesterday I was in the Garden Reach area in the South Eastern Railway. Thousands of workers came to me and complained that anti-social elements were allowed to attack them in the offices and in their homes in Howrah. I have received a telegram

MR. SPEAKER: The hon Member should not come with anything and everything to this House and at any time he likes I have called the next item.

SHRI SAMAR GUHA: The anti-social elements are attacking the railwaymen I want to make a submission to you and draw your attention. Sir, it is they who are creating a violent situation and are trying to create an atmosphere of terror and intimidation almost at every Railway Headquarters. That is my submission.

MR. SPEAKER: I will run away from this House if you behave like this—all of you I have called the next item.